

(b) if so, the details thereof;

(c) whether Government has taken any steps for cognizance to be taken by Government of Bangladesh in this matter; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (d) As per the available information, no such incident of attempt by the Bangladesh Rifles (BDR) has been done to infiltrate into the Indian Territory. However, some incidences of dispute and difference in perception have been noticed regarding the issue of 'Adverse Possession' on Indi-Bangladesh border in the State of Meghalaya. The Government has taken cognizance of it and the Government of Bangladesh has been apprised through the Ministry of External Affairs for appropriate action.

Power to arrest by CPMFS in naxal affected areas

3603. DR. T. SUBBARAMI REDDY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Centrally coordinated offensive against naxals has picked up and the Home Ministry has given Central forces in naxal-affected districts the powers to arrest naxals, allowing them to act in an independent manner; and

(b) whether this power delegated to central forces under the Arms Act, will be applicable till December 2010 in 83 districts across nine States?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) and (b) Police had 271 encounters with naxals in 2008 and 308 in 2009. In 2010, upto 15th April, number of encounters has been 119 as compared to 94 in the corresponding period of 2009.

In exercise of the powers conferred by Section 43 of the Arms Act, 1959 (54 of 1959), the Central Government have authorized the Commandant and Deputy Inspector General of Central Para Military Forces deployed in the 83 SRE districts in 9 Left Wing Extremism affected States to exercise the powers conferred on the Central Government under Sections 19 & 24 of the arms Act, 1959. The notification will remain in force till 31st December, 2010 or till further orders whichever is earlier.

Strengthening border management infrastructure

3604. PROF. ALKA BALRAM KSHATRIYA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a meeting of National Security Council (NSC) was held at New Delhi recently to discuss border management;

(b) if so, the details thereof;

(c) whether the border management in most of the border States are too weak and causing security concern; and

(d) if so, the strategies formulated by Government to strengthen its border management infrastructure in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) A meeting of National Security Council (NSC) was held at New Delhi on 6th April, 2010 to discuss the issue of border infrastructure including border roads, development of Integrated Check Posts, rail/air connectivity etc.

(c) and (d) The Government is aware about the lack of adequate border infrastructure on some of the borders of the country. High priority and greater focus has been accorded by the Government to strengthen the border infrastructure in the country by initiating several measures including, *inter-alia*, the construction of fencing, floodlighting, border roads, Border Out Posts, Integrated Check Posts at the land borders. In addition, various developmental works in the border areas have been undertaken by the Government under the Border Area Development Programme as a part of the comprehensive approach to border management with the aim to provide balanced development of border areas through growth and improvement of infrastructure, promotion of a sense of security and well being among the border population.

Blast in German Bakery

3605. SHRI RAJKUMAR DHOOT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the German Bakery in Pune had been identified as possible target of a terrorist attack and police protection provided for the same; and

(b) if so, was the police protection withdrawn to provide protection at Cinema Halls and Multiplexes in Pune, thereby facilitating the terrorist attack on February 13, 2010?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) and (b) There was no specific input with regard to German Bakery in Pune. However, available reports indicated that there were inputs regarding threat to Chabad House, Koregaon Park, Pune,